

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 16 of 2012 &
IA No. 26 of 2012**

Dated : 1st February, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Delhi Jal Board **....Appellant (s)**
Versus
Delhi Electricity Regulatory Commission & Ors. **... Respondent (s)**

Counsel for the Appellant (s) : Mr. Hemant Singh for
Mr. Suresh Tripathy
Counsel for the Respondent(s): Mr. Meet Malhotra, Sr. Adv.
Mr. Mr. Ranjan Mukherjee &
Mr. Ravi S.S. Chauhan with
Mr. K.M.Varma & Mr. Rinku
Gautam (Reps.) for R.1
Ms. Sugandha Somani for R.2 & 3
Mr. Autl Singh with
Mr. Anurag Bansal (Rep.) for R.4

ORDER

At the request of the learned counsel for the Appellant, Post
the matter on **06.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs